OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

JATTASHANKAR INDUSTRIES LIMITED

("JATTAINDUS"/ "JIL" / "TARGET COMPANY"/"TC")

(Corporate Identification No. L17110MH1988PLC048451)
Registered Office: 11, Parasrampuria Apartment, Film City Road Opp. Bank of India, Gokuldham, Goregaon (East), Mumbai, Maharashtra, India, 400063; Phone No.: +91-22-28414262;
Email id: jattashankarind@yahoo.com; Website: www.jsil.in

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Tarunkumar Gunvantlal Patel (Acquirer-1), Mr. Vedant Tarunbhai Patel (Acquirer-2), Mr. Vishal Prakashbhai Ashara (Acquirer-3), Mr. Keval Jayanti Khudai (Acquirer-4) and Mr. Nileshbhai Bhagvanji Bapodara (Acquirer-5) (Acquirer-1, Acquirer-2, Acquirer-3, Acquirer-4 and Acquirer-5 hereinafter collectively referred to as the "Acquirers") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (**"SEBI (SAST) Regulations"**) in respect of Open Offer (**"Offer"**) for the acquisition up to 11,40,646 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement (**"DPS"**) pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions) and Pratahkal - Marathi Daily (Mumbai edition) on 30th December, 2024.

1. The Offer Price is Rs. 60.00/- (Rupees Sixty Only) per equity share payable in cash (**"Offer Price"**).
2. Committee of Independent Directors (**"IDC"**) of the Target Company are of the opinion that the Offer Price of Rs. 60.00/- (Rupees Sixty Only) offered by the Acquirers is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 17th March, 2025.
3. There has been no competitive bid to this Offer.
4. The completion of dispatch of The Letter of Offer (**"LOF"**) to all the Public Shareholders of Target Company was completed on 10th March, 2025.
5. Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:

   Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 06th January, 2025. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI Observation Letter no. SEBI/HO/CFD/CFD-RAC-DCR2/P/OW/2025/06512/1 dated February 28, 2025 which have been incorporated in the LOF.
7. **Any other material changes from the date of PA:** Nil
8. **Schedule of Activities:**

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	20.12.2024	Friday	20.12.2024	Friday
Publication of Detailed Public Statement in newspapers	30.12.2024	Monday	30.12.2024	Monday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	30.12.2024	Monday	30.12.2024	Monday
Last date of filing draft letter of offer with SEBI	06.01.2025	Monday	06.01.2025	Monday
Last date for a Competing offer	20.01.2025	Monday	20.01.2025	Monday
Receipt of comments from SEBI on draft letter of offer	27.01.2025	Monday	28.02.2025	Friday
Identified date*	29.01.2025	Wednesday	04.03.2025	Tuesday
Date by which letter of offer be dispatched to the shareholders	05.02.2025	Wednesday	11.03.2025	Tuesday
Last date for revising the Offer Price	10.02.2025	Monday	17.03.2025	Monday
Comments from Committee of Independent Directors of Target Company	10.02.2025	Monday	17.03.2025	Monday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	11.02.2025	Tuesday	18.03.2025	Tuesday
Date of Opening of the Offer	12.02.2025	Wednesday	19.03.2025	Wednesday
Date of Closure of the Offer	27.02.2025	Thursday	02.04.2025	Wednesday
Post Offer Advertisement	06.03.2025	Thursday	09.04.2025	Wednesday
Payment of consideration for the acquired shares	13.03.2025	Thursday	21.04.2025	Monday
Final report from Merchant Banker	21.03.2025	Friday	28.04.2025	Monday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, Promoters and Sellers) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS

Navigant

NAVIGANT CORPORATE ADVISORS LIMITED
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Tel No. +91 22 4120 4837 / 4973 5078
Email id: navigant@navigantcorp.com **Website:** www.navigantcorp.com
SEBI Registration No: INM000012243 **Contact person:** Mr. Sarthak Vijlani

Place: Mumbai
Date: March 17, 2025

Sunjeet Comm.